

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13108/2024 BLAPL/4351/2024	LAXMAN PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTANAİK VS	ORKEL /49 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000045/2020
2	D-BLAPL/9730/2024 BLAPL/4352/2024	NARASIMA NAYAK@BHIMA VS STATE OF ODISHA	BHAGABAN SARANGI VS	BADABAZAR /375 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000109/2024
3	D-BLAPL/12804/2024 BLAPL/4353/2024	AVINASH PRADHAN@LALU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /542 /2019 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000083/2019
4	D-BLAPL/13073/2024 BLAPL/4354/2024	AMULYA PARIDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /95 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000285/2024
5	D-BLAPL/13114/2024 BLAPL/4355/2024	ANIRUDHA JAYASINGH @ ANI VS STATE OF ODISHA	ANUPAM RATH VS	DELANGA /147 /2022 1ST A.D.J.,PURI(Puri) TR/0000026/2022
6	D-BLAPL/12805/2024 BLAPL/4356/2024	BARAJ GOP@SANKAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KHUNTUNI /23 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000021/2023
7	D-BLAPL/13075/2024 BLAPL/4357/2024	VERSHA VS STATE OF ODISHA	DEBASIS MISHRA VS	G.R.P.S.,SAMBALPUR /28 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000027/2024
8	D-BLAPL/12815/2024 BLAPL/4358/2024	MANTU BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000017/2024
9	D-BLAPL/13087/2024 BLAPL/4359/2024	ANURUDH KUMAR GOUD VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	/ / SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000058/2023
10	D-BLAPL/13079/2024 BLAPL/4360/2024	AKASH SWAIN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	TOMANDO /134 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000311/2024
11	D-BLAPL/13088/2024 BLAPL/4361/2024	PANKI MALLİK VS STATE OF ODISHA	DEBASIS MISHRA VS	G.R.P.S.,SAMBALPUR /28 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000027/2024

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12	D-BLAPL/12892/2024 BLAPL/4362/2024	BANKA NAYAK VS STATE OF ODISHA	JYOTI PATNAIK VS	INDUSTRIAL ESTATE PS /40 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000170/2024
13	D-BLAPL/13106/2024 BLAPL/4363/2024	BHIMSEN DHIBAR VS STATE OF ODISHA	SK. ZAFARULLA VS	LAHUNIPADA /65 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000262/2024
14	D-BLAPL/13201/2024 BLAPL/4364/2024	AMARESH KUMAR SINGH VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	GUDARI /56 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000082/2021
15	D-BLAPL/12946/2024 BLAPL/4365/2024	SHIVAM VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /35 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000193/2024
16	D-BLAPL/12935/2024 BLAPL/4366/2024	JULIA SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /53 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000191/2024
17	D-BLAPL/13205/2024 BLAPL/4367/2024	ABHISHEK NAG RAO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	BELPARA /68 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0000319/2024
18	D-BLAPL/13003/2024 BLAPL/4368/2024	JIRMIYA GAMANGA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /803 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000095/2023
19	D-BLAPL/13024/2024 BLAPL/4369/2024	MOHAMMAD RAJU@RAJU VS STATE OF ODISHA	DEBASIS MISHRA VS	JATNI P.S. /157 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000195/2024
20	D-BLAPL/11096/2024 BLAPL/4370/2024	ANIL KUMAR SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	MAHILA (BERHAMPUR) /3 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000001/2024
21	D-BLAPL/13060/2024 BLAPL/4371/2024	SABIR ALLI KHAN@SABIR VS STATE OF ODISHA	DEBASIS MISHRA VS	JATNI P.S. /157 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000195/2024
22	D-BLAPL/13199/2024 BLAPL/4372/2024	BHAGABAN NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000086/2024
23	D-BLAPL/12229/2024	PRAMILA DEVI	TUKUNA KUMAR MISHRA	RAYAGADA G.R.P. /14 /2024

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	BLAPL/4373/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,RAYAGADA(Rayagada) TR/000010/2024
24	D-BLAPL/12844/2024 BLAPL/4374/2024	AMRITA PRIYADARSINI PATRA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	S.P.(CID-CRL),CUTTACK /6 /2018 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000295/2018
25	D-BLAPL/12938/2024 BLAPL/4375/2024	SAIKH JAVED VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /93 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/000059/2020
26	D-BLAPL/12304/2024 BLAPL/4376/2024	KADU @ KADESWAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARIPADA TOWN /677 /2023 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000088/2024
27	D-BLAPL/12952/2024 BLAPL/4377/2024	PRASHANT PANWAR@PRASHANT VS STATE OF ODISHA	DEBASIS MISHRA VS	KHURDA ROAD G.R.P.S. /35 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000193/2024
28	D-BLAPL/13191/2024 BLAPL/4378/2024	BAIDHAR PRADHAN VS STATE OF ODISHA	AMARESH DAS VS	MALGODOWN /98 /2021 3RD ADJ,CUTTACK(Cuttack) ST/0000178/2021
29	D-BLAPL/13193/2024 BLAPL/4379/2024	RAGHU MANDI@RAGHUNATH MANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /78 /2020 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000048/2020
30	D-BLAPL/13192/2024 BLAPL/4380/2024	PRATAP MITRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MALKANGIRI /269 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000026/2024
31	D-BLAPL/12962/2024 BLAPL/4381/2024	ASHISH KUMAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001630/2023
32	D-BLAPL/13296/2024 BLAPL/4382/2024	BAPI @ NIHAR RANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /82 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000729/2024
33	D-BLAPL/12964/2024 BLAPL/4383/2024	TEJ KUMAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001630/2023
34	D-BLAPL/8434/2024 BLAPL/4384/2024	BANTI @ SAGAR NAYAK VS	PRIYADARSAN PATTNAIK VS	SEA BEACH /114 /2023 ADHOC ADDL. DISTRICT AND SESSION

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35	D-BLAPL/13290/2024 BLAPL/4385/2024	STATE OF ODISHA BHARAT BISWAL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	TR/0000221/2023 BANDAR MARINE /10 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000479/2024
36	D-BLAPL/13189/2024 BLAPL/4386/2024	PUSIKA LACHNA @ KULESIKA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BANDHUGOAN /30 /2013 ADDL DISTRICT AND SESSIONS JUDGE CT/0000006/2020
37	D-BLAPL/13292/2024 BLAPL/4387/2024	BABURAM BISWAL VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	//0 ADJ,KODALA(Ganjam) 2(A)CC/0000001/2024
38	D-BLAPL/13183/2024 BLAPL/4388/2024	RAJENDRA MANDAL VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000001/2023
39	D-BLAPL/13298/2024 BLAPL/4389/2024	BIKASH EKKA VS STATE OF ODISHA	UMAKANTA BARIK VS	BRAHMANITARANG /227 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000011/2022
40	D-BLAPL/13184/2024 BLAPL/4390/2024	KAMAL SINGH@KAMAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000033/2023
41	D-BLAPL/13273/2024 BLAPL/4391/2024	SAULAMI JAGA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	PODIA PS /29 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri) GR/0000122/2024
42	D-BLAPL/13185/2024 BLAPL/4392/2024	MAHESH MEENA@MAHESH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000033/2023
43	D-BLAPL/12630/2024 BLAPL/4393/2024	DINGARA MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000012/2024
44	D-BLAPL/13284/2024 BLAPL/4394/2024	SANJAYA KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /82 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000729/2024
45	D-BLAPL/13134/2024 BLAPL/4395/2024	SULALITA NAG VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	GOCHHAPADA /152 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000120/2023

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46	D-BLAPL/13167/2024 BLAPL/4396/2024	CHANDAN SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /69 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000301/2024
47	D-BLAPL/13223/2024 BLAPL/4397/2024	RAJKISHORE BHOI@RAJU VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /260 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000522/2024
48	D-BLAPL/13237/2024 BLAPL/4398/2024	PRADEEP SAHOO @ KULU @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /540 /2023 ASST. SESSIONS JUDGE(W.C.),KHURDA ST/0000034/2024
49	D-BLAPL/13228/2024 BLAPL/4399/2024	PRATAP @ PRABHUDATTA KARNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /150 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000086/2023
50	D-BLAPL/13265/2024 BLAPL/4400/2024	PARSHU RAM VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /6 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000006/2023
51	D-BLAPL/13238/2024 BLAPL/4401/2024	GANGA NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	KUMBHARAPARA /199 /2023 S.D.J.M.,PURI(Puri) GR/0000693/2023
52	D-BLAPL/13269/2024 BLAPL/4402/2024	RAMAKRUSHNA SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2024
53	D-BLAPL/12307/2024 BLAPL/4403/2024	KADU@KADESWAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARIPADA TOWN /551 /2023 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000089/2024
54	D-BLAPL/13229/2024 BLAPL/4404/2024	RANDHIR KUMAR TIWARI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000044/2024
55	D-BLAPL/13247/2024 BLAPL/4405/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /280 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000392/2023
56	D-BLAPL/13215/2024 BLAPL/4406/2024	BIKRAM HARIPAL@PAPUL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BINIKA /236 /2021 A.D.J.,SONEPUR(Sonepur) SC/0000031/2022
57	D-BLAPL/12896/2024	KILO CHINNA RAO	ANIRUDHA DAS	CHITRAKONDA /119 /2021

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	BLAPL/4407/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000095/2021
58	D-BLAPL/13262/2024 BLAPL/4408/2024	ANSUMAN @ SAGAR KUMAR APATA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIMAPADA /254 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000702/2022
59	D-BLAPL/13216/2024 BLAPL/4409/2024	SAMANTA RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /37 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000099/2024
60	D-BLAPL/13155/2024 BLAPL/4410/2024	MOHAN HARIJAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BISWANATHPUR /40 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000029/2023
61	D-BLAPL/13217/2024 BLAPL/4411/2024	RANJIT GURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000104/2024
62	D-BLAPL/13163/2024 BLAPL/4412/2024	PRAFULLA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BHARATPUR PS /224 /2024 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000188/2024
63	D-BLAPL/12972/2024 BLAPL/4413/2024	SOURABH KUMAR BARIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	SUBALAYA /70 /2020 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000010/2020
64	D-BLAPL/13291/2024 BLAPL/4414/2024	BULU NAYAK VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	/ /0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000004/2024
65	D-BLAPL/13158/2024 BLAPL/4415/2024	BABU @ PRASANTA BEHERA VS STATE OF ODISHA	BHARATI DASH VS	PURUNAKOTE /14 /2017 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000088/2024
66	D-BLAPL/13143/2024 BLAPL/4416/2024	MITU SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	SUBALAYA /103 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000036/2024
67	D-BLAPL/12976/2024 BLAPL/4417/2024	RATAN SINGH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /212 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000473/2021
68	D-BLAPL/12737/2024 BLAPL/4418/2024	SUSANTA RANA VS	SIVA SANKAR CHAINI VS	BASUDEVPUR /704 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak)

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69	D-BLAPL/13083/2024 BLAPL/4419/2024	STATE OF ODISHA SUDALI MAJHI@GUDALI MAJHI VS	PARSURAM PANDA VS	GR/0001153/2023 TUMUDIBANDHA /44 /2024 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000056/2024
70	D-BLAPL/13154/2024 BLAPL/4420/2024	STATE OF ODISHA MEHERUDDIN KHAN VS	GOPINATH MISHRA VS	G.R.P.S. (TITILAGARH) /27 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000165/2014
71	D-BLAPL/12821/2024 BLAPL/4421/2024	STATE OF ODISHA BAPUNI @ RANJIT ROUT VS	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /856 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001507/2023
72	D-BLAPL/13282/2024 BLAPL/4422/2024	STATE OF ODISHA SUKU @ SUKAMANI BHOI VS	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /44 /2019 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA GR/0000241/2019
73	D-BLAPL/12689/2024 BLAPL/4423/2024	STATE OF ODISHA RAJ KUMAR BEHERA VS	DEBASIS MISHRA VS	RUGUDI /52 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000457/2024
74	D-CMAPL/12870/2024 CMAPL/133/2024	STATE OF ODISHA DR.SWASTI SWAGATIKA SWAIN VS VICE CHANCELLOR, RAVENSHAW UNIVERSITY, CUTTACK	ADV. VS	// () //
75	D-CMP/19223/2024 CMP/466/2024	PRAMOD KUMAR DASH VS PRAVAT KUMAR DASH	VIVEKANAND JENA VS	// DISTRICT & SESSIONS JUDGE,BALASORE RFA/0000172/2023
76	D-CMP/19261/2024 CMP/467/2024	BHUYAN FIROJ AHMAD KHAN VS AJJUR RAHEMAN	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASORE Fao/0000082/2019
77	D-CMP/19381/2024 CMP/468/2024	SUMKUIAR MADHAP VS TINTUS ORAM	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000011/2018
78	D-CMP/19632/2024 CMP/469/2024	BISWANATH SHARMA VS JAGADISH @ JAGDIP MALLICK	PRADIP KUMAR RAY VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal) CS/0000009/2017
79	D-CMP/19529/2024 CMP/470/2024	RAMESH KUMAR AGRAWAL VS GOURI SHANKAR BHOOT	PRASANTA KUMAR SATAPATHY VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) Fao/0000001/2020

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80	D-CMP/19182/2024 CMP/471/2024	KHIRODA MOHANTY VS HARIHAR BHRAMARBARA RAY	SACHIDANANDA SAHOO VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/0000019/2024
81	D-CMP/19163/2024 CMP/472/2024	SAYANHA SWATI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh TS/0000173/2000
82	D-CONTC/19331/2024 CONTC/3666/2024	ARUN KUMAR NAIK VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDU.	ADV VS	// ()
83	D-CONTC/19133/2024 CONTC/3667/2024	NARENDRANATH SWAIN VS ASWATHY S, I.A.S.	ADV VS	// ()
84	D-CONTC/19132/2024 CONTC/3668/2024	NRUSINGHA CHARAN BISWAL VS ASWATHY S, I.A.S.	ADV VS	// ()
85	D-CONTC/19130/2024 CONTC/3669/2024	MAMATA DASH VS ASWATHY S, I.A.S.	ADV VS	// ()
86	D-CONTC/19810/2024 CONTC/3670/2024	DR.SAMPARNA PRUSTY VS SUBHANANDA MOHAPATRA,ADDL.SECY., H AND F.W DEPT.	M/S. AVIJIT MISHRA VS	// ()
87	D-CONTC/19603/2024 CONTC/3671/2024	SASMITA DAS VS BHABANI SHANKAR CHAYANI, DIRECTOR H.E, DEPT.	ADV VS	// ()
88	D-CONTC/19128/2024 CONTC/3672/2024	DILLIP KUMAR BISWAL VS ASWATHY S, I.A.S.	ADV VS	// ()
89	D-CONTC/19187/2024 CONTC/3673/2024	BHAGYADHAR MOHARANA VS SATYABRATA SAHU, I.A.S.	ADV VS	// ()
90	D-CONTC/18781/2024 CONTC/3674/2024	DAMBARUDHARA GIRI VS KUNTIRANI NAIK, O.A.S.A(JB)	ADV. VS	// ()
91	D-CONTC/18779/2024	PRAFULLA KUMAR SAHOO	ADV.	//

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	CONTC/3675/2024	VS SATYA RANJAN SAHOO,DIRECTOR SECONDARY EDUCATION	VS	0 //
92	D-CONTC/18709/2024 CONTC/3676/2024	SAROJ KUMAR MISHRA VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
93	D-CONTC/18130/2024 CONTC/3677/2024	BHUBANANANDA BISWAL VS G. MATHI VATHANAN,ADDL. CHIEF SECY.,H AND UD DEPT.	ADV. VS	// 0 //
94	D-CONTC/18127/2024 CONTC/3678/2024	APARNA CHAYANI@CHAINI VS G. MATHI VATHANAN, ADDL.CHIEF SECY., H AND UD DEPT.	ADV. VS	// 0 //
95	D-CONTC/19497/2024 CONTC/3679/2024	DR. LOPAMUDRA NANDA VS RAMA CHANDRA PALATA, O.A.S. 1	M/S. SATYABRATA MOHANTY VS	// 0 //
96	D-CONTC/18123/2024 CONTC/3680/2024	BAIKUNTHANATH GOCHHI VS G. MATHI VATHANAN,ADDL. CHIEF SECY. H AND UD DEPT.	ADV. VS	// 0 //
97	D-CONTC/15290/2024 CONTC/3681/2024	GITARANI MANGARAJ VS ROHIT KUMAR LENKA, IFS	M/S. AMIYA KUMAR CHHATOI VS	// 0 //
98	D-CONTC/18121/2024 CONTC/3682/2024	MINAKHI DEVI VS G. MATHI VATHANAN, ADDL. CHIEF SECY., H AND UD DEPT.	ADV. VS	// 0 //
99	D-CONTC/18116/2024 CONTC/3683/2024	AMITA RAY VS G. MATHI VATHANAN, ADDL.CHIEF SECY., H AND UD DEPT.	ADV. VS	// 0 //
100	D-CONTC/17404/2024 CONTC/3684/2024	MADHUSUDAN RATH VS S.K.BANSAL, I.P.S.	ADV. VS	// 0 //
101	D-CONTC/16726/2024 CONTC/3685/2024	GURUBARI SAHU VS ARVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
102	D-CONTC/16722/2024 CONTC/3686/2024	NALINI KANTA PATTANAIAK VS	ADV VS	// 0

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103	D-CONTC/18811/2024 CONTC/3687/2024	ARVIND AGRAWAL, I.A.S. PRASANTA KUMAR MISHRA VS	SAROJANANDA MISHRA VS	// // ()
104	D-CONTC/18593/2024 CONTC/3688/2024	ASWATHY S., I.A.S. SRADHANJALI DAS VS	ADV. VS	// // ()
105	D-CONTC/8530/2024 CONTC/3689/2024	SHALINI PANDIT, SECY., H AND FW DEPT. DUKHU KISAN VS	ADV. VS	// // ()
106	D-CONTC/19375/2024 CONTC/3690/2024	DR.GAVALI PARAG HARSHAD, I.A.S. SIMANCHAL RATH VS	ADV VS	// // ()
107	D-CONTC/19252/2024 CONTC/3691/2024	ARAVINDA AGRAWAL,COMMNR., CUM SECY., H.E DEPT. ABHIMANYU SAHOO VS	ADV VS	// // ()
108	D-CONTC/19243/2024 CONTC/3692/2024	ASWATHY S, I.A.S PRAMOD KUMAR SAHOO VS	ADV VS	// // ()
109	D-CONTC/19235/2024 CONTC/3693/2024	ASWATHY S, I.A.S. AJAYA KUMAR SETHY VS	ADV VS	// // ()
110	D-CONTC/19246/2024 CONTC/3694/2024	ASWATHY S., I.A.S. SIBA CHARAN ROUT VS	ADV VS	// // ()
111	D-CONTC/19240/2024 CONTC/3695/2024	ASWATHY S, I.A.S HAREKRUSHNA DAS VS	ADV VS	// // ()
112	D-CONTC/19233/2024 CONTC/3696/2024	ASWATHY S, I.A.S BIJAYA KUMAR BEHERA VS	ADV VS	// // ()
113	D-CONTC/19030/2024 CONTC/3697/2024	ASWATHY S, I.A.S. DIPTIMAYEE PADHI VS	ADV. VS	// // ()
		SURENDRA KUMAR, I.A.S.		//

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114	D-CONTC/19600/2024 CONTC/3698/2024	BIJAY KUMAR BEHERA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/19556/2024 CONTC/3699/2024	SK. BADURUDDIN VS MANOJ YADAV, D.G., R.P.F	ADV. VS	// 0 //
116	D-CONTC/18139/2024 CONTC/3700/2024	RUPSINGH BAG VS SUBAS CHANDRA RAITA, SUB COLLECTOR, NUAPADA	ADV. VS	// 0 //
117	D-CONTC/19229/2024 CONTC/3701/2024	AMARENDRA KHATUA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
118	D-CONTC/19558/2024 CONTC/3702/2024	BISHNU PRIYA DEVI VS ASWASTI S., P.SECY, SAND ME DEPT.	ADV VS	// 0 //
119	D-CONTC/19507/2024 CONTC/3703/2024	KISHORE CHANDRA RATH VS SUSANTA KUMAR DASH, DIRECTOR SECONDARY EDU.	ADV VS	// 0 //
120	D-CONTC/19505/2024 CONTC/3704/2024	PINAS DIGAL VS SURESH CHANDRA DALAI, I.A.S	ADV VS	// 0 //
121	D-CONTC/19310/2024 CONTC/3705/2024	ACHYUTA NANDA DASH VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/19301/2024 CONTC/3706/2024	PRASANTA BHOI VS SUDHIR KUMAR SAHU, EXE. ENGR., MAIN DAM DIVISION, BURLA	ADV. VS	// 0 //
123	D-CONTC/16965/2024 CONTC/3707/2024	SUMITRA SATAPATHY VS DR.BIJAYA KUMAR PANIGRAHI, M.D, DIRECTOR OF FW	ADV VS	// 0 //
124	D-CONTC/16967/2024 CONTC/3708/2024	PADMA LOCHAN MOHANTY VS BHABANI SHANKAR CHAYANI, DIRECTOR H.E. DEPT.	ADV VS	// 0 //
125	D-CONTC/18595/2024	SUJATA PANDA	ADV.	//

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	CONTC/3709/2024	VS SHALINI PANDIT,SECY.,H AND FW DEPT.	VS	0 //
126	D-CONTC/19977/2024 CONTC/3710/2024	NALINIKANTA DAS VS SAMEER HOTA,CHIEF ENGNR. CUM CHIEF MANAGER(TECH.),S.P.C	ANUP KUMAR PATTNAIK VS	// 0 //
127	D-CONTC/19981/2024 CONTC/3711/2024	BHARATI PATTNAIK VS SAMEER HOTA,CHIEF ENGNR. CUM CHIEF MANAGER(TECH.),S.P.C	ANUP KUMAR PATTNAIK VS	// 0 //
128	D-CONTC/9255/2024 CONTC/3712/2024	TRILOCHAN BEHERA VS ANU GARG, I.A.S.	SAROJANANDA MISHRA VS	// 0 //
129	D-CONTC/19355/2024 CONTC/3713/2024	MANOJ KUMAR DEBATA VS SIKANDAR CHHATRIA, B.E.O, TILEIBANI	ADV VS	// 0 //
130	D-CONTC/19326/2024 CONTC/3714/2024	SUDAM CHARAN SETHI VS PRATIVA MANJARI DAS, D.E.O, BALASORE	ADV VS	// 0 //
131	D-CONTC/19216/2024 CONTC/3715/2024	PATITAPABAN SEVA SANGHA, ODISHA, VS SAURABH GARG, I.A.S	ADV VS	// 0 //
132	D-CONTC/19214/2024 CONTC/3716/2024	NALINI PRABHA MISHRA VS DHRUBA CHARAN BEHERA, D.E.O, BOLANGIR	ADV VS	// 0 //
133	D-CONTC/19210/2024 CONTC/3717/2024	JAYANTA KUMAR BISWAL VS MAYUR SURYABANSHI, I.A.S.	ADV VS	// 0 //
134	D-CONTC/19209/2024 CONTC/3718/2024	SUNITA PATRA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
135	D-CONTC/19208/2024 CONTC/3719/2024	BASANTA KUMAR KAR VS ASWATHY S, I.A.S.	ADV VS	// 0 //
136	D-CONTC/19466/2024 CONTC/3720/2024	DIPTI PRADHAN VS	ADV VS	// 0

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137	D-CONTC/19489/2024 CONTC/3721/2024	SALINI PANDIT, SECY., H AND FW DEPT.BBSR MINA PANDA VS SHALINI PANDIT, I.A.S.	ADV. VS	// // ()
138	D-CONTC/19490/2024 CONTC/3722/2024	BISHNU CHARAN MALLICK VS SARALA KU.GIRI, TAHASILDAR PATTAMUNDAI	DEBASIS TRIPATHY VS	// () //
139	D-CONTC/19492/2024 CONTC/3723/2024	MINATI SAHU VS SHALINI PANDIT, I.A.S.	ADV. VS	// () //
140	D-CONTC/19480/2024 CONTC/3724/2024	KSHIROD KUMAR PRADHAN VS ARAVIND AGARWAL, I.A.S.	ADV VS	// () //
141	D-CONTC/19325/2024 CONTC/3725/2024	PRIYANKA MOHANTY VS BINITA SENAPATI, D.E.O, DHENKANAL	ADV VS	// () //
142	D-CRLA/12606/2024 CRLA/431/2024	MOTI SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /2 /2017 ADDL.SESIONS JUDGE,KANTABANJIC SC/000026/2017
143	D-CRLA/12746/2024 CRLA/432/2024	SUSANTA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	PANDAPADA /103 /2021 DISTRICT & SESSIONS JUDGE,KEONJH ST/000017/2022
144	D-CRLA/12835/2024 CRLA/433/2024	GANESH MEHER VS STATE OF ODISHA	SANJAY KUMAR CHAINI VS	THELKOLOI PS /74 /2021 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/000018/2021
145	D-CRLA/13341/2024 CRLA/434/2024	ASFAC KHAN @ LUCKY VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /124 /2023 1ST ADDL SESSIONS JUDGE, SAMBALP Spl/000012/2023
146	D-CRLA/12951/2024 CRLA/435/2024	KHIRANABA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /48 /2004 DISTRICT & SESSIONS JUDGE,BOUDH(ST/000070/2018
147	D-CRLA/13130/2024 CRLA/436/2024	PUPULI @ SAURAV KUMAR BISOI VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	ITAMATI /29 /2015 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/000015/2015

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148	D-CRLA/12497/2024 CRLA/437/2024	BISAL GAMANGA @ BISHL VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /57 /2016 A.D.J.,BHANJANAGAR(Ganjam) ST/0000078/2017
149	D-CRLA/13123/2024 CRLA/438/2024	JACHINDRA NAYAK VS STATE OF ODISHA	SHYAMANANDA JENA VS	KOREI /349 /2020 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000152/2020
150	D-CRLA/13235/2024 CRLA/439/2024	HAIDER KHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /124 /2023 1ST ADDL SESSIONS JUDGE, SAMBALP Spl/0000012/2023
151	D-CRLA/13093/2024 CRLA/440/2024	RANJIT MUNDA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	JODA /195 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujh Spl/0000001/2024
152	D-CRLA/13252/2024 CRLA/441/2024	SANIA @ BISWAMOHAN RAY VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAUGAON /41 /2011 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000128/2011
153	D-CRLA/13001/2024 CRLA/442/2024	N. ADITYA VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /626 /2023 ADHOC ADDL.DIST. AND SESSIONS JU TR/0000051/2024
154	D-CRLMA/12921/2024 CRLMA/91/2024	JHARU BISWAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	LOISINGHA(BOLANGIR) /169 /2023 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000293/2023
155	D-CRLMA/10755/2024 CRLMA/92/2024	BHABASINDHU MANDAL VS STATE OF ODISHA	ANANTA BALLAV SATAPATHY VS	// S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000466/2024
156	D-CRLMC/9923/2024 CRLMC/1647/2024	JUDHISTI SHETTY@ JUDHISTIR SETHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /143 /202 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000165/2023
157	D-CRLMC/13039/2024 CRLMC/1648/2024	ALOK PRADHAN@JAGU VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	GURUDIJHATIA /36 /2022 ADDL.SSESSIONS JUDGE,ATHAGARH(C ST/0000008/2023
158	D-CRLMC/13064/2024 CRLMC/1649/2024	RAMA KRUSHNA NAYAK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	MOHANA /27 /2018 J.M.F.C.,MOHANA(Gajapati) GR/0000029/2018
159	D-CRLMC/13054/2024	MANAS RANJAN SAHOO	TANMAYA KUMAR MOHANTY	//0

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	CRLMC/1650/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) MISCA/0000096/2023
160	D-CRLMC/12058/2024 CRLMC/1651/2024	SK SAKIR ALLI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	/ /0 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghapur) ICC/0000126/2023
161	D-CRLMC/11560/2024 CRLMC/1652/2024	BIDYUT PRAVA MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	LOISINGHA(BOLANGIR) /53 /2019 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000050/2019
162	D-CRLMC/12610/2024 CRLMC/1653/2024	BASANTI LATIKA SADUAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RAGHUNATHPALI /2 /2012 S.D.J.M.,PANPOSH(Sundargarh) GR/0000018/2012
163	D-CRLMC/12645/2024 CRLMC/1654/2024	PRAVAKAR DAS @ PABANA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CDA-II /104 /2022 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000247/2022
164	D-CRLMC/11973/2024 CRLMC/1655/2024	SANYASI MALLIK @ SANYA MALLIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	BALLIGUDA /80 /2015 S.D.J.M.,BALLIGUDA(Kandhamal) GR/0000231/2015
165	D-CRLMC/11875/2024 CRLMC/1656/2024	KANISTA KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DASPALLA /12 /2009 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000014/2009
166	D-CRLMC/9886/2024 CRLMC/1657/2024	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR DASH VS	/ /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) CRMC/0000053/2023
167	D-CRLMC/12543/2024 CRLMC/1658/2024	SIBAPRASAD DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	BARII /51 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0000458/2022
168	D-CRLMC/13353/2024 CRLMC/1659/2024	SRADHANJALI MISHRA VS ASWINI KUMAR MOHAPATRA	MOHAMMAD MUSTAQ ANSARI VS	/ /0 J.M.F.C.,SAMBALPUR(Sambalpur) ICC/0000270/2018
169	D-CRLMC/12884/2024 CRLMC/1660/2024	PAWAN KUMAR SHARMA VS SAGARMAL SHARMA	BRAHMANANDA TRIPATHY VS	LALBAG /261 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000161/2023
170	D-CRLMC/13277/2024 CRLMC/1661/2024	RABI @ RABINDRA KUMAR SUBUDHI VS	GOREKHANATH DAS VS	BANAPUR P.S. /155 /2015 ASST. SESSIONS JUDGE,BANPUR(Khordha)

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171	D-CRLMC/12271/2024 CRLMC/1662/2024	STATE OF ODISHA PRATEEK KUMAR KAR@ PRATEEP KUMAR KAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	ST/0000066/2016 / /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0003141/2020
172	D-CRLMC/12269/2024 CRLMC/1663/2024	STATE OF ODISHA PRATEEK KUMAR KAR @ PRATEEP KUMAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	CHANDRASEKHARPUR /84 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000823/2019
173	D-CRLMC/12262/2024 CRLMC/1664/2024	STATE OF ODISHA PRATEEK KUMAR KAR @ PRATEEK KUMAR KAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NAYAPALLI P.S. /355 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003485/2019
174	D-CRLMC/12265/2024 CRLMC/1665/2024	STATE OF ODISHA PRATEEK KUMAR KAR@ PRATEEP KUMAR KAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	NAYAPALLI P.S. /232 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002612/2020
175	D-CRLMC/13031/2024 CRLMC/1666/2024	STATE OF ODISHA RANJAN BEHERA VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /167 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000015/2022
176	D-CRLMC/13000/2024 CRLMC/1667/2024	STATE OF ODISHA SMITARANI DASH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARGARH /699 /2022 S.D.J.M.,BARGARH(Bargarh) CT/0001460/2022
177	D-CRLMC/13006/2024 CRLMC/1668/2024	STATE OF ODISHA NAGANARAYAN NAYAK@NAGESWAR NAYAK VS STATE OF ODISHA	LALITENDU BHUYAN VS	DHARMASALA /108 /2016 A.D.J.,JJPUR(Jajapur) Spl/0000074/2018
178	D-CRLMC/13053/2024 CRLMC/1669/2024	STATE OF ODISHA MANJULATA PADHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BHADRAK TOWN /437 /2021 S.D.J.M.,BHADRAK(Bhadrak) GR/0002934/2021
179	D-CRLMC/10864/2024 CRLMC/1670/2024	STATE OF ODISHA BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	RAMESH AGARWAL VS	MAHILA (BERHAMPUR) /79 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001054/2023
180	D-CRLMC/13255/2024 CRLMC/1671/2024	STATE OF ODISHA SANTOSH GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	ASKA /123 /2007 ASST. SESSIONS JUDGE, ASKA , GANJAM ST/0000034/2014
181	D-CRLMC/12432/2024 CRLMC/1672/2024	STATE OF ODISHA BINAYA KUMAR SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	RAGHUNATHPUR /84 /2024 JMFC-GRAMA NYAYALAYA, RAGHUNATHPUR GR/0000081/2024

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182	D-CRLMC/12833/2024 CRLMC/1673/2024	KATIA @ SATYAJIT SUR VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	KAMARDA /75 /2020 A.D.J.,BALASORE(Baleshwar) ST/0000361/2022
183	D-CRLMC/13399/2024 CRLMC/1674/2024	SUBRAT ROUSTRAY VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	/ /0 ASST SESSIONS JUDGE (WOMENS), JAC CRL.EXN/0000037/2022
184	D-CRLMC/13170/2024 CRLMC/1675/2024	HRUDANANDA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN ROUT VS	RAJKANIK /198 /2019 A.D.J.,KENDRAPARA(Kendrapara) TR/0000073/2019
185	D-CRLMC/12933/2024 CRLMC/1676/2024	BIKASH SETHI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /91 /2021 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000205/2021
186	D-CRLMC/13105/2024 CRLMC/1677/2024	RPFAS TECHNOLOGIES PVT. LTD. VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 (//
187	D-CRLMC/13071/2024 CRLMC/1678/2024	KRUSHNA CHANDRA PATTNAIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	KHATIGUDA /6 /2002 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000068/2002
188	D-CRLMC/13320/2024 CRLMC/1679/2024	SEKH MURTEJA VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /1 /2024 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR CMC/0000002/2024
189	D-CRLMP/12878/2024 CRLMP/730/2024	GOURAV GUPTA VS STATE OF ODISHA	PRASANNA KUMAR ROUSTRAY VS	/ /0 (//
190	D-CRLMP/9636/2024 CRLMP/731/2024	SWAGAT KUMAR SAHU VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ / (//
191	D-CRLMP/12969/2024 CRLMP/732/2024	KHULANA SUNDARI NAYAK VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /87 /2024 (//
192	D-CRLMP/12877/2024 CRLMP/733/2024	SABITA SATAPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	/ /0 (//
193	D-CRLMP/12913/2024	PRADEEP KUMAR SAMANTARA	SAILABALA JENA	/ /0

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	CRLMP/734/2024	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/12901/2024 CRLMP/735/2024	JITENDRA KUMAR SAHOO VS MONALISA SAHOO	DESHA RANJAN RATH VS	//0 ()
195	D-CRLMP/12807/2024 CRLMP/736/2024	RINA DAS @ MANDAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// BADAGODA P.S. /82 /2023 ()
196	D-CRLMP/13030/2024 CRLMP/737/2024	SABYASACHI PANDA @ SUNIL VS STATE OF ODISHA	SUBHANKAR DAS VS	//0 ()
197	D-CRLMP/12875/2024 CRLMP/738/2024	DEBENDRA SAMAL VS STATE OF ODISHA	ARABINDA TRIPATHY VS	//0 ()
198	D-CRLMP/13042/2024 CRLMP/739/2024	PARBATI SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// MADHUPATNA /122 /2024 ()
199	D-CRLMP/12974/2024 CRLMP/740/2024	ANNAPURNA BISWAL VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// RAGHUNATHPUR /59 /2024 ()
200	D-CRLMP/13037/2024 CRLMP/741/2024	UMAKANTA SUBUDHI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// DHAULI PS /183 /2023 ()
201	D-CRLMP/13340/2024 CRLMP/742/2024	CHINTAMANI BEHERA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	//0 ()
202	D-CRLMP/13317/2024 CRLMP/743/2024	ANNAPURNA DAS VS STATE OF ODISHA	SOUGAT DASH VS	//0 ()
203	D-CRLMP/12635/2024 CRLMP/744/2024	GAGAN ROUT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	//0 ()
204	D-CRLREV/12755/2024 CRLREV/197/2024	JAHAN SAHA VS	JAYANTA KUMAR MAJHI VS	//0 A.D.J.,BALASORE(Baleshwar)

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205	D-CRP/13107/2024 CRP/18/2024	DEBANANDA ACHARYA JAJATI KESHARI MOHANTY VS SHANTILATA DAS	S.S.RAO VS	CRA/0000031/2023 // CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000135/2023
206	D-FAO/17974/2024 FAO/184/2024	SASHI REKHA PINGUA VS DILESWAR PRADHAN	BIRANCHI NARAYAN RATH VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000023/2017
207	D-FAO/19119/2024 FAO/185/2024	SAKINA BIBI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000102/2023
208	D-FAO/19118/2024 FAO/186/2024	SUNIL HATI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000088/2019
209	D-FAO/19123/2024 FAO/187/2024	BHAGABAN BHUE VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000012/2019
210	D-FAO/8886/2024 FAO/188/2024	MIHIR KETAN DAS VS STATE OF ODISHA	SUJATA JENA VS	// PRESIDING OFFICER,DESIGNATED CO CMA/0000001/2020
211	D-JCRLA/13420/2024 JCRLA/62/2024	NIRANJAN MALLIK VS STATE OF ODISHA	ADV. VS	ODAGAON /3 /2019 ADDL. DIST. AND SESSION JUDGE, OD ST/0000217/2019
212	D-JCRLA/13417/2024 JCRLA/63/2024	BIBHUTI BHUSAN MOHANTY VS STATE OF ODISHA	ADV VS	NIALI /153 /2019 C.J.M.,CUTTACK(Cuttack) ST/0000323/2019
213	D-JCRLA/13418/2024 JCRLA/64/2024	RANJAN@KALIA KHARA VS STATE OF ODISHA	ADV. VS	KASHIPUR /44 /2019 A.D.J.,RAYGADA(Rayagada) CT/0000064/2019
214	D-JCRLA/13419/2024 JCRLA/65/2024	JATRA DEHURY VS STATE OF ODISHA	ADV. VS	KEONJHAR TOWN /527 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000001/2023
215	D-JCRLA/13422/2024 JCRLA/66/2024	SEIKH SAHADAT ALI @ SIKANDAR VS STATE OF ODISHA	ADV VS	JODA /198 /2018 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000314/2022

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216	D-MACA/17897/2024 MACA/350/2024	ANKITA SAMAL VS PRITAM KAUR GURUDUTTA	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000086/2020
217	D-MACA/14734/2024 MACA/351/2024	CLAIM MANAGER UNIVERSAL SOMPO GENERAL INSURANCE CO. L.T.D. VS AMRUTI BEHERA	G.P.DUTTA VS	// 1ST MACT,PHULBANI(Kandhamal) Mac/0000032/2019
218	D-MACA/17368/2024 MACA/352/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS SUJIT KUMAR SINGH	PRASANTA KUMAR MAHALI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000410/2017
219	D-MACA/14731/2024 MACA/353/2024	NATIONAL INSURANCE COMPANY LTD., SAMBALPUR VS SIBA SA@SAHU	G.P.DUTTA VS	// A.D.J.,BARGARH(Bargarh) Mac/0000029/2022
220	D-MACA/17422/2024 MACA/354/2024	B.M., ORIENTAL INSURANCE CO.LTD., BERHAMPUR VS T. BISHNUPRIYA PATRO	RIMJHIMBALA PATI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000056/2021
221	D-MACA/16757/2024 MACA/355/2024	M/S. ORIENTAL INSURANCE CO. L.T.D. VS PRATIMA DASH	PRASANTA KUMAR MAHALI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000569/2015
222	D-MACA/17374/2024 MACA/356/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS SUJIT KUMAR SINGH	PRASANTA KUMAR MAHALI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000410/2017
223	D-MACA/17371/2024 MACA/357/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK VS SUJIT KUMAR SINGH	PRASANTA KUMAR MAHALI VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000409/2017
224	D-MACA/16340/2024 MACA/358/2024	ORIENTAL INSURANCE COMPANY LTD. VS DHRUBA CHARAN DAS	G.P.DUTTA VS	// IST MACT, PURI(Puri) Mac/0000068/2014
225	D-MATA/16954/2024 MATA/158/2024	SRADHANJALI MOHARANA VS AJIT KUMAR MOHARANA	ARUN KUMAR DAS 1 VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000053/2023
226	D-MATA/11731/2024 MATA/159/2024	ARPITA MISHRA VS SHIVA SUNDER MISHRA	DR. NIRANJAN SWAIN VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000099/2021
227	D-RSA/14605/2024	UMESH CHANDRA PATRA	GOPINATH SETHI	//

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	RSA/121/2024	VS ARATI PATRA	VS	DISTRICT & SESSIONS JUDGE,BALASO RFA/000095/2018
228	D-RSA/18914/2024 RSA/122/2024	KSHIRBATI@KHARABATI NAIK VS PREMASILA NAIK	SUJATA JENA VS	// DISTRICT AND SESSIONS JUDGE,DEOG RFA/0000011/2023
229	D-RSA/19592/2024 RSA/123/2024	DWIJA DALPATI VS KALAKANHU PATEL	JYOTI RANJAN DEO VS	// 1ST ADDL SESSIONS JUDGE CUM PO,C TA/0000049/2015
230	D-RSA/18744/2024 RSA/124/2024	SUBHALAXMI MEHER VS M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.(NOW TPWODL)	RABINDRA NATH DEBTA VS	// DISTRICT & SESSIONS JUDGE,SAMBAL RFA/0000111/2022
231	D-RVWPET/7000/2024 RVWPET/69/2024	PARBATI GHIBILA VS M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD.(WESCO)SAMBALPUR	RABINDRA NATH DEBATA VS	// ()
232	D-RVWPET/10301/2024 RVWPET/70/2024	KISHOR CHANDRA PRADHAN VS SARAT CH. PRADHAN	PRAVASH CH JENA VS	// () //
233	D-RVWPET/18828/2024 RVWPET/71/2024	RANJITA NAYAK VS SUB-COLLECTOR-CUM-CHAIRMAN ,SELECTION COMMITTEE,ICDS PROJECT,NAYAGARH	BHABANI SANKAR TRIPATHY VS	// () //
234	D-RVWPET/7447/2024 RVWPET/72/2024	KANHU CHARAN DAS @ KANHU DAS VS COMMISSIONER,CONSOLIDATION, ODISHA, BBSR.	ADV. VS	// () //
235	D-WA/15413/2024 WA/1000/2024	CHIEF EXECUTIVE OFFICER, CORPORATE OFFICE, GANJAM VS KESHAB KUMAR GANDHI	ANINDYA KUMAR MISHRA VS	// () //
236	D-WA/19102/2024 WA/1001/2024	STATE OF ODISHA VS SRIYANKA SETHI	SASWAT DAS,A.G.A VS	// () //
237	D-WA/19916/2024 WA/1002/2024	STATE OF ODISHA VS RADHESHYAM PADHAN	RAJANI BHUSAN MISHRA,A.G.A VS	// () //
238	D-WA/19611/2024 WA/1003/2024	STATE OF ODISHA VS	RAJANI BHUSAN MISHRA, A.G.A. VS	// ()

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239	D-WA/19333/2024 WA/970/2024	RAGHUNATH BARIK STATE OF ODISHA VS KSHIROD KUMAR SAHOO	DHANANJAYA MUND, A.G.A. VS	// // 0 //
240	D-WA/19405/2024 WA/971/2024	STATE OF ODISHA VS SUDHAKAR BARIK	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
241	D-WA/19576/2024 WA/972/2024	NTPC LTD,ANGUL VS MANORANJAN PATNAIK	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
242	D-WA/19348/2024 WA/973/2024	STATE OF ODISHA VS PRASANTA KUMAR BHARATI	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
243	D-WA/19329/2024 WA/974/2024	STATE OF ODISHA VS KAMALENDU MENDLI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
244	D-WA/19371/2024 WA/975/2024	STATE OF ODISHA VS CHANDRAMANI JENA	SAROJ KANTA SAMAL,A.G.A VS	// 0 //
245	D-WA/19290/2024 WA/976/2024	STATE OF ODISHA VS ASIT KUMAR JENA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
246	D-WA/19383/2024 WA/977/2024	STATE OF ODISHA VS SUJIT KUMAR NATIA	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
247	D-WA/19502/2024 WA/978/2024	STATE OF ODISHA VS JAYANTA DEBATA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
248	D-WA/19532/2024 WA/979/2024	STATE OF ODISHA VS MUKTA KUMARI SWAIN	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
249	D-WA/19485/2024 WA/980/2024	STATE OF ODISHA VS SUKANTA PANDA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //

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250	D-WA/19421/2024 WA/981/2024	RUMI CHAKRABORTY VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
251	D-WA/19626/2024 WA/982/2024	M/S.MAHALAXMI AUSADHALAYA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
252	D-WA/19618/2024 WA/983/2024	STATE OF ODISHA VS NIRANJAN DASH	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
253	D-WA/19660/2024 WA/984/2024	STATE OF ODISHA VS KIRTAN BIHARI SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
254	D-WA/19659/2024 WA/985/2024	STATE OF ODISHA VS HARINATH SAHU	ABHAYA KUMAR SHARMA,A.G.A. VS	// 0 //
255	D-WA/19631/2024 WA/986/2024	STATE OF ODISHA VS BASUDEV SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
256	D-WA/19634/2024 WA/987/2024	STATE OF ODISHA VS RADHAKRUSHNA PATRA	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
257	D-WA/19665/2024 WA/988/2024	STATE OF ODISHA VS KRUSHNA CHANDRA SAHOO	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
258	D-WA/19651/2024 WA/989/2024	STATE OF ODISHA VS LINGARAJ PRADHAN	PUSPARAJ BHARADWAJ, A.S.C. VS	// 0 //
259	D-WA/19335/2024 WA/990/2024	STATE OF ODISHA VS BISWANATH DHAR	MANOJA KUMAR KHUNTIA,A.G.A. VS	// 0 //
260	D-WA/19676/2024 WA/991/2024	STATE OF ODISHA VS SARAT KUMAR BISWAL	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
261	D-WA/19687/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//

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	WA/992/2024	VS JALESWAR SETHY	VS	0 //
262	D-WA/19633/2024 WA/993/2024	M/S. LAXMI MEDICAL STORE VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
263	D-WA/19696/2024 WA/994/2024	STATE OF ODISHA VS AJAY KUMAR SWAIN	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
264	D-WA/19711/2024 WA/995/2024	STATE OF ODISHA VS TAMALOMALA PADHI	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
265	D-WA/19636/2024 WA/996/2024	MAA LAXMI MEDICINE STORE VS STATE OF ODISHA	AKASH CHOUDHURY VS	// 0 //
266	D-WA/19638/2024 WA/997/2024	SIBANI MEDICAL STORE VS STATE OF ODISHA	AKASH CHOUDHURY VS	// 0 //
267	D-WA/19642/2024 WA/998/2024	M/S. HOTA MEDICAL HALL, SAMBALPUR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
268	D-WA/19415/2024 WA/999/2024	M/S.GUPTESWARI MEDICAL STORE VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
269	D-WP(C)/18665/2024 WP(C)/11089/2024	MANAS RANJAN SAMAL VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
270	D-WP(C)/18061/2024 WP(C)/11090/2024	ASHOK KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
271	D-WP(C)/17645/2024 WP(C)/11091/2024	MANONIT BODRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
272	D-WP(C)/18956/2024 WP(C)/11092/2024	KANHU CHARAN JENA VS	SADASIVA PATRA (1) VS	// 0

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273	D-WP(C)/18760/2024 WP(C)/11093/2024	STATE OF ODISHA SHIBA PRASAD BISWAL VS	SAIBRATA RATH VS	// // 0
274	D-WP(C)/18895/2024 WP(C)/11094/2024	STATE OF ODISHA BIPRA RANJAN BEURA VS	ULLASH CHANDRA MOHANTY VS	// // 0
275	D-WP(C)/19057/2024 WP(C)/11095/2024	STATE OF ODISHA JAYARAM NAYAK VS	KISHORE KUMAR MISHRA VS	// // 0
276	D-WP(C)/17646/2024 WP(C)/11096/2024	STATE OF ODISHA GLORIA TOPNO VS	HARIPAD MOHANTY VS	// // 0
277	D-WP(C)/18867/2024 WP(C)/11097/2024	STATE OF ODISHA RAMA CHANDRA JENA VS	CHITTA RANJAN PATTNAIK VS	// // 0
278	D-WP(C)/19416/2024 WP(C)/11098/2024	THE STATE OF ODISHA RAMESH CHANDRA BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
279	D-WP(C)/19224/2024 WP(C)/11099/2024	STATE OF ODISHA SUMITRA SAHOO VS	MAHESWAR MOHANTY VS	// // 0
280	D-WP(C)/18866/2024 WP(C)/11100/2024	STATE OF ODISHA BIJAYA KUMAR JENA VS	CHITTA RANJAN PATTNAIK VS	// // 0
281	D-WP(C)/19512/2024 WP(C)/11101/2024	STATE OF ODISHA RUKMANI SETH VS	SUSHANTA KUMAR JOSHI VS	// // 0
282	D-WP(C)/19385/2024 WP(C)/11102/2024	STATE OF ODISHA MANAGOBINDA BEHERA VS	BUDHIRAM DAS VS	// // 0
283	D-WP(C)/19324/2024 WP(C)/11103/2024	STATE OF ODISHA DR. DURGESHI BARAL VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/18865/2024 WP(C)/11104/2024	ANIRUDHA JENA VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
285	D-WP(C)/18480/2024 WP(C)/11105/2024	BHIKARI CHARAN LENKA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
286	D-WP(C)/10319/2024 WP(C)/11106/2024	P.TRILOCHAN PRADHAN VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
287	D-WP(C)/19268/2024 WP(C)/11107/2024	KARTIKESWAR BHUYAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
288	D-WP(C)/18790/2024 WP(C)/11108/2024	JAYASHREE PATTANAİK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
289	D-WP(C)/19234/2024 WP(C)/11109/2024	PRABEENA KUMAR DAS VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
290	D-WP(C)/10307/2024 WP(C)/11110/2024	GOPAL KRUSHNA CHOUDHURY VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
291	D-WP(C)/18453/2024 WP(C)/11111/2024	MD, ODISHA HYDRO POWER CORPORATION LTD,BBSR VS P.O. LABOUR COURT, SAMBALPUR	RUPESH KUMAR KANUNGO VS	// 0 //
292	D-WP(C)/19068/2024 WP(C)/11112/2024	AGAPIT TOPNO VS COMMISSIONER CUM SECRETAY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS	// 0 //
293	D-WP(C)/19542/2024 WP(C)/11113/2024	LAXMIPRIYA SWAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAİK VS	// 0 //
294	D-WP(C)/18588/2024 WP(C)/11114/2024	DAMAYANTI NARENDRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
295	D-WP(C)/19343/2024	RABINDRA BISWAL	AMIT PRASAD BOSE	//

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	WP(C)/11115/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/18486/2024 WP(C)/11116/2024	DHANANJAY DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/19388/2024 WP(C)/11117/2024	AMULYA CHANDRA DAS VS UNION OF INDIA	PRASANT KUMAR KHUNTIA VS	// 0 //
298	D-WP(C)/19412/2024 WP(C)/11118/2024	PRADEEP KUMAR PATTANAIAK VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
299	D-WP(C)/18340/2024 WP(C)/11119/2024	BIVASH PRASAD SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
300	D-WP(C)/19417/2024 WP(C)/11120/2024	BAURIBANDHU PARIJA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
301	D-WP(C)/19671/2024 WP(C)/11121/2024	BAMADEV SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
302	D-WP(C)/18702/2024 WP(C)/11122/2024	SIBARAM RAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
303	D-WP(C)/19525/2024 WP(C)/11123/2024	GITANJALI ROURAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
304	D-WP(C)/4436/2024 WP(C)/11124/2024	SANTIPRAVA SATPATHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
305	D-WP(C)/19455/2024 WP(C)/11125/2024	UTTAM KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
306	D-WP(C)/19161/2024 WP(C)/11126/2024	KRUSHNA KUMARI MISHRA VS	GOKHA BEHERA VS	// 0

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307	D-WP(C)/19408/2024 WP(C)/11127/2024	STATE OF ODISHA SARAT CHANDRA PRAHARAJ VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	// // 0 //
308	D-WP(C)/19358/2024 WP(C)/11128/2024	HRUSIKESH MALLICK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
309	D-WP(C)/10316/2024 WP(C)/11129/2024	BABULA PATRA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
310	D-WP(C)/19588/2024 WP(C)/11130/2024	BISHNUPADA DAS VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
311	D-WP(C)/13761/2024 WP(C)/11131/2024	MIRUPRAVA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
312	D-WP(C)/16662/2024 WP(C)/11132/2024	JASHOBANTI PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
313	D-WP(C)/9727/2024 WP(C)/11133/2024	SUMA BARIK VS COMMNR. FOR EMPLOYEES COMPENSATION-CUM-JOINT LABOUR COMMNR., CUTTACK	SUSANT KUMAR MOHANTY VS	// 0 //
314	D-WP(C)/18334/2024 WP(C)/11134/2024	HIMADRI KANUNGO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
315	D-WP(C)/19155/2024 WP(C)/11135/2024	KALASI MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
316	D-WP(C)/18484/2024 WP(C)/11136/2024	BENUDHAR ROUT VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
317	D-WP(C)/16694/2024 WP(C)/11137/2024	SUBHASHREE PANDA VS ZONAL MANAGER, UCO BANK ZONAL OFFICE, BALASORE	MANAS PATI VS	// 0 //

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318	D-WP(C)/19344/2024 WP(C)/11138/2024	SUBIT DAS VS REETUPARNA BEHERA	JAJATI KESHARI KHUNTIA VS	// 0 //
319	D-WP(C)/18797/2024 WP(C)/11139/2024	PRASANTA KUMAR MOHARANA VS AO, IDFC FIRST BANK LTD., MUMBAI	RANJAN KUMAR NAYAK VS	// 0 //
320	D-WP(C)/19604/2024 WP(C)/11140/2024	PARAMESWAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
321	D-WP(C)/17325/2024 WP(C)/11141/2024	RAGHUNATH PRAMANIK VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
322	D-WP(C)/19787/2024 WP(C)/11142/2024	ANJAN KUMAR ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
323	D-WP(C)/19541/2024 WP(C)/11143/2024	JYOTIRANJAN BEHERA VS STATE OF ODISHA	BABITA KUMARI PATTANAIK VS	// 0 //
324	D-WP(C)/19400/2024 WP(C)/11144/2024	RAMAMANI ROUT VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
325	D-WP(C)/19379/2024 WP(C)/11145/2024	BHAGABAN SAHOO VS BISWANATH TRIPATHY	SOUMYA DEV RAY VS	// 0 //
326	D-WP(C)/19544/2024 WP(C)/11146/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
327	D-WP(C)/16298/2024 WP(C)/11147/2024	SUKADEV PRADHAN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
328	D-WP(C)/19610/2024 WP(C)/11148/2024	JYOTI RANJAN MAHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// 0 //
329	D-WP(C)/19666/2024	MAHENDRA PATEL	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/11149/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/19403/2024 WP(C)/11150/2024	NIHAR RANJAN DAS VS PRINCIPAL SECRETARY TO GOVT., PR AND DW DEPARTMENT, BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
331	D-WP(C)/19384/2024 WP(C)/11151/2024	MANAS KUMAR JENA VS COLLECTOR CUM D.M., BHADRAK	PRASANTA KUMAR JENA VS	// 0 //
332	D-WP(C)/18538/2024 WP(C)/11152/2024	SANTOSH KUMAR BISOYI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
333	D-WP(C)/19517/2024 WP(C)/11153/2024	DEBABRATA MOHAPATRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
334	D-WP(C)/14802/2024 WP(C)/11154/2024	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
335	D-WP(C)/19781/2024 WP(C)/11155/2024	KIRAN KUMAR GIRI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
336	D-WP(C)/19407/2024 WP(C)/11156/2024	NIRANJAN MOHANTY VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
337	D-WP(C)/19794/2024 WP(C)/11157/2024	MURCHHANA SWAIN VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
338	D-WP(C)/18263/2024 WP(C)/11158/2024	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
339	D-WP(C)/19016/2024 WP(C)/11159/2024	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
340	D-WP(C)/19265/2024 WP(C)/11160/2024	HARISH CHANDRA DEBATA VS	DEBASIS TRIPATHY VS	// 0

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341	D-WP(C)/14305/2024 WP(C)/11161/2024	STATE OF ODISHA DILLIP SITHA VS	JAJATI KESHARI KHUNTIA VS	// // 0
342	D-WP(C)/19792/2024 WP(C)/11162/2024	STATE OF ODISHA SURENDRANATH KHANDUAL VS	AJAY KUMAR TRIPATHY VS	// // 0
343	D-WP(C)/19924/2024 WP(C)/11163/2024	STATE OF ODISHA MOHANTY MEDICAL STORE VS	SIDHESWAR MALLIK VS	// // 0
344	D-WP(C)/18942/2024 WP(C)/11164/2024	STATE OF ODISHA AKHIKANT NAYAK VS	MIHIR SEKHAR SAHOO VS	// // 0
345	D-WP(C)/13028/2024 WP(C)/11165/2024	STATE OF ODISHA BUDDHADEV RAUT VS	KARUNAKAR RATH VS	// // 0
346	D-WP(C)/19799/2024 WP(C)/11166/2024	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	AJAY KUMAR TRIPATHY VS	// // 0
347	D-WP(C)/18659/2024 WP(C)/11167/2024	STATE OF ODISHA BUDHIMANTA MALLIK VS	CHITTA RANJAN PATTNAIK VS	// // 0
348	D-WP(C)/17637/2024 WP(C)/11168/2024	STATE OF ODISHA KUMARSEN SENAPATI VS	ULLASH CHANDRA MOHANTY VS	// // 0
349	D-WP(C)/12908/2024 WP(C)/11169/2024	STATE OF ODISHA MALATI ORAM VS	RAMESH AGARWAL VS	// // 0
350	D-WP(C)/12446/2024 WP(C)/11170/2024	STATE OF ODISHA M/S.NEELAM RUBBERS, BALASORE VS	DEBASISH HAZRA VS	// // 0
351	D-WP(C)/18893/2024 WP(C)/11171/2024	THE COMMISSIONER OF CT AND GST, CUTTACK SAROJ KUMAR DEBATA VS R.T.O., SAMBALPUR	BRAJA MOHAN SARANGI VS	// // 0 0 //

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352	D-WP(C)/17574/2024 WP(C)/11172/2024	SUDARSAN HATI VS S.T.A, CUTTACK	AUROVINDA MOHANTY VS	// 0 //
353	D-WP(C)/19929/2024 WP(C)/11173/2024	UNITED SAMITI ACTION, BBSR VS THE STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
354	D-WP(C)/19176/2024 WP(C)/11174/2024	DURYODHAN JENA VS THE COLLECTOR AND D.M., PURI	GOPAL KRISHNA BEHERA VS	// 0 //
355	D-WP(C)/19939/2024 WP(C)/11175/2024	TANUJA KARTIK VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
356	D-WP(C)/19264/2024 WP(C)/11176/2024	SAI SABURI INSTITUTION OF PARAMEDICAL SCIENCE, BBSR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
357	D-WP(C)/19782/2024 WP(C)/11177/2024	MAHESWAR PALAI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
358	D-WP(C)/17496/2024 WP(C)/11178/2024	M/S SABITRI INFRASTRUCTURE, BBSR, KHURDA VS UNION OF INDIA	TUSHAR KANTI SATAPATHY VS	// 0 //
359	D-WP(C)/18322/2024 WP(C)/11179/2024	E.JAGADISWARA RAO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
360	D-WP(C)/18136/2024 WP(C)/11180/2024	MANOJ KUMAR TOPPO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
361	D-WP(C)/12075/2024 WP(C)/11181/2024	NALINI KUMAR JENA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
362	D-WP(C)/19796/2024 WP(C)/11182/2024	LAXMIDHAR BHOLE VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
363	D-WP(C)/19784/2024	THAKUR PRASAD JENA	AJAY KUMAR TRIPATHY	//

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	WP(C)/11183/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/19513/2024 WP(C)/11184/2024	CHITTARANJAN PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
365	D-WP(C)/19664/2024 WP(C)/11185/2024	ANANTA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
366	D-WP(C)/16053/2024 WP(C)/11186/2024	BICHITRA KUMAR BEHERA VS COLLECTOR AND D.M. GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //
367	D-WP(C)/19770/2024 WP(C)/11187/2024	PURNA CHANDRA JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
368	D-WP(C)/17673/2024 WP(C)/11188/2024	DR. BINAYAK PATNAIK VS SECY. TO THE CHANCELLOR, BERHAMPUR UNIVERSITY, BBSR	SANTOSH KUMAR MAHANTY VS	// 0 //
369	D-WP(C)/19766/2024 WP(C)/11189/2024	PRAFULLA KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
370	D-WP(C)/19793/2024 WP(C)/11190/2024	SWARNAPRAVA PATTNAIK VS ORISSA STATE COOPERATIVE BANK LTD., BBSR	TAPAN KUMAR MANDAL VS	// 0 //
371	D-WP(C)/19779/2024 WP(C)/11191/2024	FAKIR MOHAN NATHA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
372	D-WP(C)/19777/2024 WP(C)/11192/2024	JAYDEV SAHOO VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
373	D-WP(C)/19652/2024 WP(C)/11193/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
374	D-WP(C)/19771/2024 WP(C)/11194/2024	USHARANI DEVI VS	DHANESWAR BEHERA VS	// 0

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375	D-WP(C)/19773/2024 WP(C)/11195/2024	STATE OF ODISHA NIRMALA FATESINGH VS	DHANESWAR BEHERA VS	// // 0
376	D-WP(C)/19774/2024 WP(C)/11196/2024	STATE OF ODISHA DEBABRATA BEDAMATTA VS	DHANESWAR BEHERA VS	// // 0
377	D-WP(C)/17375/2024 WP(C)/11197/2024	STATE OF ODISHA PRASANTA KUMAR DAS VS	ACHYUTANANDA PATTANAİK VS	// // 0
378	D-WP(C)/19735/2024 WP(C)/11198/2024	STATE OF ODISHA PRASANTA KUMAR ROUT VS	NIHAL RATH VS	// // 0
379	D-WP(C)/19769/2024 WP(C)/11199/2024	STATE OF ODISHA BAIKUNTHA PRADHAN VS	DHANESWAR BEHERA VS	// // 0
380	D-WP(C)/16062/2024 WP(C)/11200/2024	STATE OF ODISHA ROHIDAS@ROHIDAS KUSULIA VS	SUSHANTA KUMAR JOSHI VS	// // 0
381	D-WP(C)/19762/2024 WP(C)/11201/2024	STATE OF ODISHA PARAMESWAR MOHANTA VS	DHANESWAR BEHERA VS	// // 0
382	D-WP(C)/19736/2024 WP(C)/11202/2024	STATE OF ODISHA RAJENDRA KUMAR BEHERA(I) VS	PRASANNA KUMAR SAHOO VS	// // 0
383	D-WP(C)/19752/2024 WP(C)/11203/2024	STATE OF ODISHA KAILASH CHANDRA SEND VS	BANSHIDHAR SATAPATHY VS	// // 0
384	D-WP(C)/19494/2024 WP(C)/11204/2024	STATE OF ODISHA SUBRAT KUMAR NANDA VS	MANASI PANDA VS	// // 0
385	D-WP(C)/19539/2024 WP(C)/11205/2024	STATE OF ODISHA BIKI BHOI VS	SUNIL KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/19764/2024 WP(C)/11206/2024	UMAKANTA PANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
387	D-WP(C)/19831/2024 WP(C)/11207/2024	PRAHALADA MAHARANA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
388	D-WP(C)/19756/2024 WP(C)/11208/2024	PANCHANAN BEHERA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
389	D-WP(C)/18851/2024 WP(C)/11209/2024	PRAFULLA KUMAR BARIK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
390	D-WP(C)/19679/2024 WP(C)/11210/2024	BAURIBANDHU PARIJA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
391	D-WP(C)/18639/2024 WP(C)/11211/2024	SATRUGHANA SAHU VS THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION,BERHAMPUR	GUNAKAR MISHRA VS	// 0 //
392	D-WP(C)/19834/2024 WP(C)/11212/2024	ABHAYA KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
393	D-WP(C)/19819/2024 WP(C)/11213/2024	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
394	D-WP(C)/19875/2024 WP(C)/11214/2024	BIRAJ MOHAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
395	D-WP(C)/19148/2024 WP(C)/11215/2024	SUBASH CHANDRA NAYAK VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
396	D-WP(C)/19743/2024 WP(C)/11216/2024	HIMANSU SEKHAR ACHARYA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
397	D-WP(C)/19024/2024	DR.RASHMI ISHWAR HEGDE	JAGAJIBAN PRADHAN	//

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	WP(C)/11217/2024	VS	VS	0
		S.N.GIRISH		//
398	D-WP(C)/19151/2024	ULLASH CHANDRA ROUT	SANGRAM KUMAR SINGH	//
	WP(C)/11218/2024	VS	VS	0
		DIRECTOR GENERAL OF POLICE CRPF, NEW DELHI		//
399	D-WP(C)/19802/2024	LALITENDU MOHANTY	AJAY KUMAR TRIPATHY	//
	WP(C)/11219/2024	VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/14465/2024	ODISHA GEO TAG KARMACHARI MAHASANGHA, BHADRAK	LAXMIDHAR DASH	//
	WP(C)/11220/2024	VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/19758/2024	NIRANJAN MISHRA	DHANESWAR BEHERA	//
	WP(C)/11221/2024	VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/19749/2024	AMIYABALA MOHANTY	AJAY KUMAR TRIPATHY	//
	WP(C)/11222/2024	VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/19753/2024	BALMAKUND SAHU	DHANESWAR BEHERA	//
	WP(C)/11223/2024	VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/19673/2024	KESHAB BEHERA	SURENDRA KUMAR DASH	//
	WP(C)/11224/2024	VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/19142/2024	MANOJ KUMAR LENKA	SANGRAM KUMAR SINGH	//
	WP(C)/11225/2024	VS	VS	0
		UNION OF INDIA		//
406	D-WP(C)/19152/2024	GAURANGA CHANDRA JENA	SANGRAM KUMAR SINGH	//
	WP(C)/11226/2024	VS	VS	0
		MINISTRY OF HOME AFFAIRS		//
407	D-WP(C)/19822/2024	NEERJA PIPLANI	SARADA PRASANNA SARANGI	//
	WP(C)/11227/2024	VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/19865/2024	JATEENDRA DAS	KUNAL KUMAR SWAIN	//
	WP(C)/11228/2024	VS	VS	0

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409	D-WP(C)/19439/2024 WP(C)/11229/2024	STATE OF ODISHA ADWAIT CHARAN SAMAL VS	ANIL KUMAR DAS VS	// // 0
410	D-WP(C)/14859/2024 WP(C)/11230/2024	STATE OF ODISHA KANAK VARDHAN SAHOO VS	SUBHANKAR ROUT VS	// // 0
411	D-WP(C)/19748/2024 WP(C)/11231/2024	STATE OF ODISHA MANARANJAN NAYAK VS	BANSHIDHAR SATAPATHY VS	// // 0
412	D-WP(C)/19551/2024 WP(C)/11232/2024	STATE OF ODISHA DOCTOR BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // 0
413	D-WP(C)/19925/2024 WP(C)/11233/2024	STATE OF ODISHA RANGADHAR NANDA VS	SURAVI MOHANTY VS	// // 0
414	D-WP(C)/19550/2024 WP(C)/11234/2024	STATE OF ODISHA MANJULATA SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0
415	D-WP(C)/19457/2024 WP(C)/11235/2024	STATE OF ODISHA RUNITA JENA VS	GYANA RANJAN NAYAK VS	// // 0
416	D-WP(C)/19932/2024 WP(C)/11236/2024	CHIEF MANAGER, SBI, CUTTACK M/S. AFTAB ALI, JHARSUGUDA VS	ZENISH MARY WALLACE VS	// // 0
417	D-WP(C)/19548/2024 WP(C)/11237/2024	DY. COMMNR. GST AND CENTRAL EXCISE, JHARSUGUDA SWARAJ KUMAR ROUTRAY VS	MAHENDRA KUMAR SAHOO VS	// // 0
418	D-WP(C)/19931/2024 WP(C)/11238/2024	STATE OF ODISHA M/S SAMIR KUMAR MOHAPATRA, JHARSUGUDA VS	ITISHREE TRIPATHY VS	// // 0
419	D-WP(C)/18088/2024 WP(C)/11239/2024	DY.COMMNR., GST AND CENTRAL EXCISE, JHARSUGUDA NARAYAN PANI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
		STATE OF ODISHA		//

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420	D-WP(C)/10452/2024 WP(C)/11240/2024	BASULIMATA WOMEN FEDERATION, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //
421	D-WP(C)/16575/2024 WP(C)/11241/2024	SAMAR KUMAR CHATTERJEE VS UNION OF INDIA	ABHILASH MISHRA VS	// () //
422	D-WPCRL/13389/2024 WPCRL/49/2024	MAHENDRA SWAIN VS STATE OF ODISHA	DEBABRATA DASH VS	TANGI /103 /2024 () //
423	D-ABLAPL/12889/2024 ABLAPL/4586/2024	TANMAY CHOUDHURY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /267 /2024 () //
424	D-ABLAPL/13002/2024 ABLAPL/4587/2024	NAMITA BEHERA @ SANKHUA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	GOPALPUR /9 /2024 () //
425	D-ABLAPL/8839/2024 ABLAPL/4588/2024	KHAGAPATI GOUDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	BOIPARIGUDA /75 /2024 () //
426	D-ABLAPL/12146/2024 ABLAPL/4589/2024	RAM BALMUCHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	KOIDA /25 /2024 () //
427	D-ABLAPL/13004/2024 ABLAPL/4590/2024	ABDUL MODASIR @ ABDUL MODASSIR KHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SORO /902 /2023 () //
428	D-ABLAPL/13049/2024 ABLAPL/4591/2024	NANDA BARIK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CHATRAPUR /216 /2024 () //
429	D-ABLAPL/12303/2024 ABLAPL/4592/2024	NARENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /324 /2024 () //
430	D-ABLAPL/13055/2024 ABLAPL/4593/2024	ASHOK DAS @ ASHOK KUMAR DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHAMNAGAR /165 /2024 () //
431	D-ABLAPL/9551/2024	MD.ASHIQ MALLIK @ ASIF MALLIK @ HARUN	SWARAJ PATEL	SUNDARGARH TOWN /83 /2024

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	ABLAPL/4594/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/12524/2024 ABLAPL/4595/2024	BIDYAMATI LAKRA VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	ATTABIRA /198 /2021 () //
433	D-ABLAPL/12970/2024 ABLAPL/4596/2024	ANWESHA ACHARYA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHEDEN /150 /2023 () //
434	D-ABLAPL/12594/2024 ABLAPL/4597/2024	RABINDRA DAS VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /258 /2024 () //
435	D-ABLAPL/12611/2024 ABLAPL/4598/2024	SANJAY CHANDRA SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SEA BEACH /84 /2019 () //
436	D-ABLAPL/12180/2024 ABLAPL/4599/2024	PRAGYAN PARAMITA PRADHAN VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	TIRTOL /45 /2024 () //
437	D-ABLAPL/12902/2024 ABLAPL/4600/2024	RASHMI RANJAN MALIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /88 /2024 () //
438	D-ABLAPL/12905/2024 ABLAPL/4601/2024	MAHAMMAD KABULI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KANAS /3 /2020 () //
439	D-ABLAPL/13070/2024 ABLAPL/4602/2024	AKSHAYA KUMAR BISOYI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /245 /2024 () //
440	D-ABLAPL/12682/2024 ABLAPL/4603/2024	DAMARU @ DAMBARUDHAR NAG VS STATE OF ODISHA	BASUDEVBARIK VS	BOLANGIR TOWN /552 /2023 () //
441	D-ABLAPL/12819/2024 ABLAPL/4604/2024	SUDIPTA DEEP VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SOHELLA /209 /2024 () //
442	D-ABLAPL/9882/2024 ABLAPL/4605/2024	AMAR KUMAR RANA VS	PRADEEP KUMAR DAS VS	TOMKA /61 /2024 ()

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443	D-ABLAPL/12823/2024 ABLAPL/4606/2024	STATE OF ODISHA SATYANARAYAN MISHRA VS	BHARAT BHUSAN ROUSTRAY VS	// / /0 ()
444	D-ABLAPL/12657/2024 ABLAPL/4607/2024	STATE OF ODISHA SWAPNA SAHANI VS	T.DHIREN KUMAR DORA VS	// BUGUDA /176 /2024 ()
445	D-ABLAPL/12231/2024 ABLAPL/4608/2024	STATE OF ODISHA SK SAUKAT VS	AMLANJYOTI ROUT VS	// CUTTACK SADAR /156 /2024 ()
446	D-ABLAPL/11871/2024 ABLAPL/4609/2024	STATE OF ODISHA KUMUDINI PANDA @ KUMUDINI PANDA VS	RAMESH CHANDRA SWAIN VS	// PURUNAKATAK /57 /2024 ()
447	D-ABLAPL/12157/2024 ABLAPL/4610/2024	STATE OF ODISHA KAMINI @ KAMAINI BHUYAN VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /136 /2024 ()
448	D-ABLAPL/12584/2024 ABLAPL/4611/2024	STATE OF ODISHA CHANDRABHANU JENA @ CHANDRABANU JENA VS	PRATAP KUMAR RAY VS	// MANGALPUR /91 /2023 ()
449	D-ABLAPL/13113/2024 ABLAPL/4612/2024	STATE OF ODISHA MAMATA PATRA VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /320 /2024 ()
450	D-ABLAPL/11321/2024 ABLAPL/4613/2024	STATE OF ODISHA BABU @ SMRUTIRANJAN PANDA VS	SAMBIT BISWAL VS	// KUJANGA /155 /2024 ()
451	D-ABLAPL/12375/2024 ABLAPL/4614/2024	STATE OF ODISHA PRASANT PRADHAN VS	RUPESH KUMAR MOHANTY VS	// NCB BHUBANESWAR /3 /2021 SPECIAL JUDGE,BAUDH(Baudh)
452	D-ABLAPL/13208/2024 ABLAPL/4615/2024	UNION OF INDIA SUBASH KULESIKA VS	BIBHU PRASAD CHHUALSINGH VS	2(A)CC/0000009/2021 K.SINGHPUR /18 /2016 ()
453	D-ABLAPL/12327/2024 ABLAPL/4616/2024	STATE OF ODISHA NITYA @ NITYANANDA KULADIP VS	BIRAJA PRASAD NANDA VS	// LAXMIPUR /69 /2024 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/13212/2024 ABLAPL/4617/2024	HULLAS SAMANTARA @ HULLASH SAMANTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NACHUNI /143 /2024 () //
455	D-ABLAPL/12577/2024 ABLAPL/4618/2024	AKSHAYA KUMAR NAIK @ AKSHAYA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GOPALPUR /91 /2023 () //
456	D-ABLAPL/12978/2024 ABLAPL/4619/2024	REHAN @ TULU NAYAK VS STATE OF ODISHA	ABINASH ROUTRAY VS	CUTTACK SADAR /110 /2024 () //
457	D-ABLAPL/13206/2024 ABLAPL/4620/2024	KAILASH CHANDRA AGARWAL VS STATE OF ODISHA	NILAKANTHA DAS VS	BAUNISUNI /144 /2022 () //
458	D-ABLAPL/12390/2024 ABLAPL/4621/2024	BHARAT ADABAR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BHATILI /308 /2023 () //
459	D-ABLAPL/13160/2024 ABLAPL/4622/2024	DAMODARA PATTANAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	Bamapada (Industrial Area) /58 /2024 () //
460	D-ABLAPL/11979/2024 ABLAPL/4623/2024	BINAYA KUMAR SAHOO VS STATE OF ODISHA	DAITARI BISWAL VS	RAGHUNATHPUR /84 /2024 () //
461	D-ABLAPL/13085/2024 ABLAPL/4624/2024	BIDYADHAR SAHU @ MITU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /169 /2024 () //
462	D-ABLAPL/12068/2024 ABLAPL/4625/2024	SK ABDUL HAKIM @ JUMA VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	JAGATPUR /215 /2024 () //
463	D-ABLAPL/13179/2024 ABLAPL/4626/2024	MD ALLAUDDIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BALLIGUDA /102 /2024 () //
464	D-ABLAPL/13119/2024 ABLAPL/4627/2024	SEIK KALIM MULLA @ SK. KALIM VS STATE OF ODISHA	SK. ABDUL JABIR VS	KHANDAGIRI P.S. /282 /2024 () //
465	D-ABLAPL/13129/2024	GAGU @ GAGAN BHOI	SHAKTIDHAR MISHRA	PURI SADAR /131 /2024

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	ABLAPL/4628/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/13180/2024 ABLAPL/4629/2024	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	MAHILA P.S. BUXIBAZAR /50 /2024 () //
467	D-ABLAPL/13131/2024 ABLAPL/4630/2024	MINAKETAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /229 /2021 () //
468	D-ABLAPL/13198/2024 ABLAPL/4631/2024	RAMO CHANDRA BEHERA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	MAHILA P.S. BUXIBAZAR /51 /2024 () //
469	D-ABLAPL/13195/2024 ABLAPL/4632/2024	DAMBURUDHAR HANTAL @ DAMBURU HANTAL VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /32 /2024 () //
470	D-ABLAPL/13196/2024 ABLAPL/4633/2024	ROHITA KANHAR @ ROHIT KUANR VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /89 /2024 () //
471	D-ABLAPL/12768/2024 ABLAPL/4634/2024	SHANKAR KUMAR KARAN VS STATE OF ODISHA	PRABHAV BEHERA VS	UDALA /144 /2024 () //
472	D-ABLAPL/13099/2024 ABLAPL/4635/2024	SUDEEP KUMAR GARNAIK VS STATE OF ODISHA	SWARUP RANJAN SINGHSAMANT VS	ANGUL TOWN /316 /2023 () //
473	D-ABLAPL/13222/2024 ABLAPL/4636/2024	KARTTIK MALLICK VS STATE OF ODISHA	SAROJ MOHARANA VS	BALLIGUDA /182 /2023 () //
474	D-ABLAPL/12351/2024 ABLAPL/4637/2024	KITU NAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	KHARABEL NAGAR P.S. /139 /2024 () //
475	D-ABLAPL/12555/2024 ABLAPL/4638/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	DEBASISH PATNAIK VS	ASKA /43 /2024 () //
476	D-ABLAPL/12879/2024 ABLAPL/4639/2024	BIKI @ BIKRAM BARAL VS	PRABIR KUMAR RAY VS	AUL /277 /2024 ()

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477	D-ABLAPL/12811/2024 ABLAPL/4640/2024	STATE OF ODISHA DIPAK SAMANTARAY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// KHURDA SADAR /87 /2024 ()
478	D-ABLAPL/13059/2024 ABLAPL/4641/2024	STATE OF ODISHA AKSHAYA MOHANTY VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// TALCHER TOWN /445 /2024 ()